THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/35/9 /A

From :-

Smti. Pronita Morang

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Dipak Thakuria,

District & Sessions Judge,

Barpeta.

Dated Guwahati the 21 May, 2025

Sub:-

Station leave.

Ref:-

Your letter No. DJB/2269(E) dtd. 27.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 27.05.2025 till the morning of 28.05.2025, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sall-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/ 3520 /A, dated 29.5. 2025 Copy to:

1. The Project Manager, Gauhati High Court.

29.08,22

JT. REGISTRAR (VIGILANCE)